

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3568
ANSWERED ON:19.08.2003
UNLAWFUL ACTIVITIES
CHELLAMELLA SUGUNA KUMARI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have declared `Deendar Anjuman` as an unlawful association;
- (b) if so, the States where the said organisation is active;
- (c) whether members of this organisation were arrested for indulging in unlawful activities in various States during 2002-03; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) to (d): Yes, Sir. The Union Government have declared `Deendar Anjuman` as an unlawful association under the provisions of the Unlawful Activities (Prevention) Act, 1967. `Deendar Anjuman` is mainly active in the States of Andhra Pradesh, Karnataka, Maharashtra and Goa. As per available information 117 persons have been arrested so far. Details regarding arrests made during 2002-03 have been sought from the States.